

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th APRIL, 2024, 10:30 A.M.

**IA (IBC)/72/GB/2024 In IA (IBC)/52/GB/2022
IA (IBC)/73/GB/2024 In IA (IBC)/2/GB/2022
IA (IBC)/2/GB/2022
In CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	State Bank of India Vs Nayak Infrastructure Pvt. Ltd.
UNDER SECTION	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. B. Panda, Adv. ----- [IA (IBC)/2/GB/2022

For Respondent (s) :

Liquidator : Ms. S. Sarma, in person

ORDER

IA(IBC)/2/GB/2022

Ld. Liquidator Ms. S. Sarma appears physically in the Court. Respondent/ erstwhile RP is represented by the Ld. Counsel Mr. B. Panda, who brings to notice that Ld. RP has some personal difficulty therefore, he is unable to comply with the orders of this Tribunal dated 12.04.2024 directing him to appear in person. Seeks short adjournment. This Tribunal notes with serious concern that despite there being clear instructions the required Compliance Affidavit has not been filed by the RP till date.

List as a last chance for in person appearance of RP on **23.04.2024** and further consideration.

IA(IBC)/72/GB/2024 In IA(IBC)/52/GB/2022

Ld. Liquidator Ms. Sudha Sarma is present in person. This is an application filed to substitute erstwhile Resolution Professional, Mr. Vishal Ghisulal Jain, in **IA (IBC)/52/GB/2022** with the present liquidator appointed in terms of order of this Tribunal dated 11.12.2023.

Ms. Sudha Sarma Learned Liquidator is directed to carry out the required changes /amendments in the application, both in the long cause title and short cause title and elsewhere in the application in presence of Assistant Registrar of this bench at the earliest during the office hours. With the above orders this application is allowed and **disposed of**.

IA (IBC)/73/GB/2024 In IA (IBC)/2/GB/2022

Ld. Liquidator Ms. Sudha Sarma present in person. This is an application filed to substitute erstwhile Resolution Professional, Mr. Vishal Ghisulal Jain, in **IA (IBC)/2/GB/2022** with the present liquidator appointed in terms of order of this Tribunal dated 11.12.2023. Ms. Sudha Sarma Learned Liquidator is directed to carry out the required changes /amendments in the application, both in the long cause title and short cause title and elsewhere in the application in presence of Assistant Registrar at the earliest during the office hours. With the above orders this application is allowed and **disposed of**.

Sd/-

Satya Ranjan Prasad
Member (Technical)

Sd/-

H.V. Subba Rao
Member (Judicial)